

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3274

ANSWERED ON:22.12.2008

REHABILITATION PACKAGE FOR FARMERS

Majhi Shri Parsuram;Siddeswara Shri Gowdar Mallikarjunappa;Surendran Shri Chengara

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether irregularities have been detected in the implementation of rehabilitation package for farmers;
- (b) if so, the details thereof and the remedial action taken thereon;
- (c) whether certain States including Karnataka have sought additional funds for the suicide prone districts; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): A Committee under the Chairmanship of Shri Gopal Reddy, Director General, Vasantnao Naik Shetkari Swavalamban Mission, Amravati has been constituted by the Government of Maharashtra on 15th September, 2008 to enquire into the reports regarding incorrect selection of the beneficiaries under the Central and State Government's rehabilitation packages for the farmers in the identified suicide prone districts of Vidarbha region of Maharashtra and to ascertain the truth and take action, if necessary. This Committee has been constituted on receipt of reports from certain quarters including the press about the benefits of Central and State Government's rehabilitation packages not reaching to the intended beneficiaries.

(c): No, Sir.

(d): Does not arise.